

DIVISION BENCH  
COURT - I

**R-119(ADDITIONAL LIST)**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/83(KB)2021  
COMP.APPL/73(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> MAY 2024**

IN THE MATTER OF	<b>MAN MOHAN VARMA VS PRE-STRESSED UDYOG (INDIA) PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 58(3) SEC. 59 SEC. 241(1) SEC. 242(4) APPLICATION UNDER ANY OTHER PROVISIONS</b>

**ORDER**

1. Post this matter on **15/05/2024**.

**Court Officer**